

longer period as the President may direct.

All requests for such permission are examined with reference to well defined criteria and decision taken after careful consideration of all relevant aspects.

बेरी आयोग का प्रतिवेदन *

• 6748. श्री मोठा लाल मीना : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि बेरी आयोग ने जिसने मार्च, 1967 में जयपुर में गोली-कांड पर रिपोर्ट दी है, अपने प्रतिवेदन में पुलिस कार्यवाही को जिसमें पुलिस द्वारा गोली चलाया जाना शामिल है अनावश्यक बताया है और सम्बन्धित अधिकारियों को दोषी पाया है ;

(ख) क्या यह भी सच है कि राज्य सरकार द्वारा दोषी अधिकारियों के विरुद्ध अब तक कोई कार्यवाही नहीं की गई है ; और

(ग) यदि हां, तो इस मामले में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री बिद्याचरण शुक्ल) : (क) आयोग ने जोहरी बाजार और सिरेहदियोदी बाजार में गोली चलाने को बिल्कुल अन्यायपूर्ण और कोतवाली पर गोली चलाने को विनियमित व नियन्त्रित और बिल्कुल न्यायपूर्ण ठहराया है ।

(ख) और (ग). राज्य सरकार प्रतिवेदन का परीक्षण कर रही है ।

Thefts in Chitra Gupta Road and Aram Bagh, New Delhi

6749. SHRI P. ANTONY REDDY :
SHRI G. S. REDDI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there have been a number of thefts and burglaries from the houses at Chitra Gupta Road and Aram Bagh area in New Delhi recently ;

(b) whether it is also a fact that a Police Station is located very near these areas ; and

(c) the action taken to prevent such incidents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Only one case of theft was reported to the Police from these areas during the period 1.1.1969 to 31.3.1969. There was no case of burglary during the same period.

(b) Yes, Sir.

(c) Patrolling is being done intensively in the area consisting of Chitra Gupta Road and Aram Bagh.

Issue of Warrant of Tickets to Employees

6750. SHRI P. ANTONY REDDI :
SHRI G. S. REDDI :

Will the Minister of HMOE AFFAIRS be pleased to state :

(a) whether it is a fact that Government had announced in 1956 that a warrant of ticket would be issued to the Central Government employees under the Home Leave Travel concession ; and

(b) if so, the reasons why the warrants of tickets have not yet been issued ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Yes Sir. It was stated in the original orders introducing the scheme of Leave Travel Concession to Central Government employees that it was proposed to make arrangements with the Ministry of Railways for the issue of special warrants or special tickets orders